



# MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD

SHILLONG – 793001

*www.megassembly.gov.in*

## Bulletin Part - I

### AUTUMN SESSION THURSDAY, 12<sup>TH</sup> SEPTEMBER, 2019

The House met at 10 a.m. with Hon'ble Deputy Speaker in the Chair and sat till 2.00 P.m.

The day was allotted for Private Members' Business.

#### 1. QUESTIONS:

Questions Nos. 75 - 77 were taken up and disposed off.

#### 2. ZERO HOUR NOTICE:

A Zero Hour Notice was tabled by Shri Gavin Miguel Myllem, MLA under Rule 49(A) of the Rules of Procedure and Conduct of Business under the caption "Hadien san sngi la ioh ban sei ia ki metiap ki shipara arkmie na thwei Laitlyngkot".

Shri Conrad K. Sangma, Chief Minister replied.

#### 3. CALL ATTENTION NOTICE:

Shri Mayralborn Syiem, MLA called the attention of the Minister in-charge Food Civil Supplies and Consumer Affairs under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the News item published in "The Shillong Times" dated 2<sup>nd</sup> July, 2019 under the caption "Customer finds Maggot fried inside jalebi in RB".

Shri A.L. Hek, Minister in-charge Health and Family Welfare replied.

#### 4. SHORT DURATION DISCUSSION:

Shri Syntar Klas Sunn, MLA raised a Short Duration Discussion under Rule 50 of the Rules of Procedure and Conduct of Business on the news item which appeared in "The Shillong Times" dated 12<sup>th</sup> May, 2019 under the caption "NEIGRIHMS Tussel claims woman".

Other Hon'ble Members who participated were Shri P.T. Sawkmie, Shri George B. Lyngdoh, Shri Renikton Lyngdoh Tongkhar, Shri Adelbert Nongrum and Shri Mayralborn Syiem.

Shri A.L. Hek, Minister in-charge Health and Family Welfare replied.

**5. MOTION:**

Shri Conrad Sangma, Chief Minister replied to the Pending Motion:

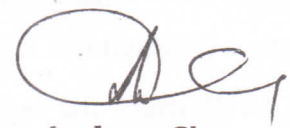
"This House do now discuss the overall development in the State and the need to seek more financial assistance from the Centre, and also to earmark a Budget provision for all the eleven Districts in the State".

**Motion No.1** – Shri H.M. Shangpliang, MLA: "This House do now discuss the preparedness of the State Government to host the National Games".

Shri H.M. Shangpliang, MLA initiated discussion and was still continuing with his speech. He has not completed his speech.

**6. ADJOURNMENT:**

Since there was no more business to be transacted, the House was then adjourned till 10 a.m. on Friday, the 13<sup>th</sup> September, 2019.



**Andrew Simons**  
**Commissioner & Secretary**  
**Meghalaya Legislative Assembly**

**No.MLA/BLT/AUTUMN/5,.**

**Dated Shillong, the 12<sup>th</sup> September, 2019**

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